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NEW DELHI, SATURDAY, AUGUST 18, 1951

PART 1-Section 2

Notifications regarding Appointments, Promotions. Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

OFFICE OF THE SECRETARY TO THE PRESIDENT

New Delhi, the 10th August 1951

No. 33-Est/31.—On return from leave, Shri Shavax A Lal, resumed charge of the office of the Secretary to the President on the afternoon of the 9th August 1951.

C. D MUKERJI, Asstt. Secy.

New Delhi, the 14th August 1951

No. 68-Est/51.—The Services of Shri B. K. Gokhale, I.C.S., are replaced at the disposal of the Government of Orlssa with effect from the 10th August 1951.

SHAVAX A. LAL, Secy.

OFFICE OF THE MILITARY SECRETARY TO THE PRESIDENT.

New Delhi, the 9th August 1951

No. 895-G.H.T.—Shri B Chatterjee, Superintendent, Office of the Military Scorelary to the President, is granted leave on average pay for 1 month and 7 days with effect from 3rd August 1951 with permission to affix Sunday the 9th September 1951.

N. BANERJEE, Assit. Secv.

CABINET SECRETARIAT

New Delhi, the 13th August 1951

No. 12/7/51-Admn.—Shri S. C. Ghosh, a temporary Research Officer in the Cabinet Secretariat, was granted earned leave for 11 days from 18th July, 1951 to 28th July, 1951 with permission to suffix Sunday the 29th July, 1951.

No. 12/7/51-Admn.—On return from leave Shri S. C. Ghosh assumed charge of his duties as a temporary Research Officer in the Cabinet Secretariat with effect from the 30th July. 1951 (forenoon).

K. C. NAIR, Under Secy.

PLANNING COMMISSION

New Delhi, the 7th August 1951

No. PC(A)/213/50.—On return from leave. Shri R Jagannathan resumed charge of his duties as Under Secretary, Planning Commission, with effect from the forenoon of the 1st August 1951.

No. PC(A)/306/51.—Shri P. C. Suri, a temporary Private Secretary to the Deputy Chairman. Planning Commission, relinquished charge of his additional duties as Under Secretary, Planning Commission with effect from the forenoon of the 1st August 1951.

New Delhi, the 11th August 1951

No. PC(A)/69/50.—Shri B. R. Abhyankar, Private Secretary to Shri R. K. Patil, Member, Planning Commission has proceeded on earned leave for 92 days with effect from the forenoon of the 1st June 1951.

The leave sanctioned, vide Planning Commission Notification No. PC(A)/69/50, dated the 18th July 1951 is hereby cancelled.

P. DAS, Under Secy.

PARLIAMENT SECRETARIAT

New Delhi, the 11th August 1951

No. F.48-AN(E)/51.—Chaudri Lajpat Singh Parmar, Deputy Superintendent of Police, Delhi Armed Police, Delhi, is appointed as Watch and Ward Officer, Parliament Secretariat with effect from the 4th August, 1951, in connection with the Fourth Session of Parliament.

M. N. KAUL, Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 8th August 1951

No. 74/5/51-Admn.—On return from leave Mr. C. P. S. Menon resumed charge of hs duties as Under Secretary in the Ministry of Home Affairs on the forenoon of the 3rd August 1951.

B. D. TEWARI, Dy. Secy.

New Delhi, the 8th August 1951

No. 3/105/51-Admn.—On return from leave Mr. B. Basu. Officiating Superintendent in the Ministry of Home Affairs, has been re-appointed in that capacity with effect from the 4th August 1951.

KARAM CHAND, Under Secy.

New Delhi, the 8th August 1951

No. 3/1/51-AIS.—The appointment to the Indian Administrative Service of Shri Aniruddha Das Gupta, a candidate successful at the Combined Competitive Examination held in 1950, which was notified in the Ministry of Home Affairs notification No. 3/5/51-A.I.S., dated the 21st May 1951 is hereby cancelled.

R. K. RANGAN, Under Secy.

New Delhi, the 8th August 1951

No. 74/7/51-Admn.—On return from leave Mr. B. D. Tewarl resumed charge of his duties as Deputy Secretary, Ministry of Home Affairs and Director, Secretariat Training School, with effect from the 4th August 1951.

Mr. K. N. Subbanna, officiating Deputy Secretary, reverted to the post of Under Secretary in the Ministry of Home Affairs on the forenoon of the 4th August 1951.

H. V. R. IENGAR, Secy.

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New Delhi, the 10th August 1951	
No. 13/1/51-AIS.—The President is pleased sanction the establishment of an Indian Civil Admitrative Cadre in Madhya Bharat with effect from 1st June 1951. The strength of the Cadre and number and character of the posts borne thereon s be as below:	the
1. Seni & Posts under the State Government.	25
Chief Secretary to Government 1	
Senior Member, Board of Revenue I	
Commissioners of Divisions 3	
Heads of Departments (e.g. Director of Industries, Labour C munissioner etc.) . 3	
Secretarie, to Government	
Subaa	
Deputy Secretaries	
. 25	
2. Posts to be filled by promotion of State Civil Service officers @ 25% of 1 above	6
3. Posts to be filled by direct recruitment	19
4. Deputation Reserve @ 15% of 3 above	3
5. Leave Reserve @ 11% of 3 above	2
6. Junior Post : @ 20.60% of 3 above	4
7. Training Reserve @ 10.59% of 3 above	2
8. Total Strength @ 157 19% of 3 above for direct recruitment	30

New Delhi, the 11th August 1951

9. Total Cadre Strength

No. 1/42/50-CS.—1. Shri T. P. Chatterji, Assistant Director (C and A) Central Statistical Organisation, Cabinet Secretariat, is appointed to officiate in Grade I, of the Central Secretariat Service with effect from the 7th June 1951 (forenoon) and until further orders.

2. Shri T. P. Chatterji, is appointed substantively to Grade II of the Central Secretariat Service with effect from the 22nd July 1950.

No. 8/2/51-AIS.—Shri Dharam Pal Verma, selected under the Emergency Recruitment Scheme, has been appointed to the Indian Police Service on probation, with effect from the 28th July 1951. On successful completion of training, he will be posted to Uttar Pradesh.

No. 13/2/51-AIS.—The President is pleased to sanction the establishment of an Indian Civil Administrative Cadre and an Indian Police Cadre in Patiala and East Punjab States Union with effect from the 1st June 1951. The strength of each of the said cadres and the number of character of the posts borne thereon shall be as below:

(i) Indian Civil Administrative Cadre

I. Senior posts under the State Government .		15
Chief Secretary	1	
Secretary, Finance Department	1	
Financial Commissioner and Secretary, Revenue Department	1	
Commissioner	1	
Deputy Commissioners	6	
Secretary, Education and Health Department	1	
Secretary, Industries and Supplies De- partment	1	
Deputy Secretaries	3	
	15	
2. Posts to be filled by promotion of State Civil vice Officers @ 25% of l above	Ser-	4
3. Posts to be filled by Direct Recruitment .		11
4. Deputation Reserve @ 15% of 3 above .		2
5. Leave Reserve @ 11% of 3 above		1
6. Junior posts @ 20.60% of 3 above		2
7. Training Reserve @ 10.59% of 3 above .		1
8. Total Strength for direct recruitment @ 157 of 3 above	19%	17
9. Total Cadre Strength (Item 2 and 8)		21

1.	Senior post under the State	Gover	nme	at .	
	Inspector General .				1
	Assistant Inspector General			i	1
	Superintendents of Police				5
	Superintendent of Police (C.I	(.Q.)			1
,					— <u>—</u>
2.	Posts to be filled by promo Service Officers @ 25% of 1	tion	of S	tate I	Police
	Detvice Officers (# 20% of 1		υ,		•

(ii) Indian Police Cadre

Posts to be filled by promotion of State Police Service Officers @ 25% of 1 above . . .
Posts to be filled by direct recruitment . .
Deputation Reserve @ 15% of 3 above . . .
Leave Reserve @ 11% of 3 above . . .
Junior posts @ 20.60% of 3 above

R. C. DUTT, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 7th August 1951

No. 410-M(E).—Shri K. Kodandapani Pillai, a permanent member of the Madras Civil Service (Executive Branch) whose Services had been placed as the disposal of the Government of India, is confirmed as the Controller of Emigration, Madras, with effect from the forenoon of the 1st June 1950.

S. A. HAKSAR, Controller General and Joint Secy.

New Delhi, the 8th August 1951

No. 411-PT.II/51.—The President of India is pleased to recognise provisionally the appointment of Mr. Jesse R. Core III as Vice Consul for the United States of America at Madras.

New Delhi, the 9th August 1951

No. 413-Pt.II/51.—With reference to the Notification No. 356-Pt.II/51, dated the 12th July 1951 the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Sayed Tajuddin Khan as Consul for Afghanistan at Bombay.

K. G. MATHUR, Under Secy.

New Delhi, the 9th August 1951

No. 412-Pt.I/51.—On the 7th August 1951 the President received His Excellency Major General Bijaya Shamsher Jang Bahadur Rana, who presented his Letters of Credence as Ambassador Extraordinary and Plenipotentiary of Nepal in India.

A. K. DAR, Under Secy.

New Delhi, the 9th August 1951

No. 415-ADI.—On return from leave Mr. V. G. Srinivasan, resumed charge of his duties as a permanent Cipher Superintendent in the Ministry of External Affairs with effect from the forenoon of the 3rd August 1951.

A. H. SAFRANI, Under Secy.

New Delhi, the 9th August 1951

No. 416-FSP.—Mr. R. K. Nehru, I.C.S., Envoy Extraordinary and Minister Plenipoteniary of India in Sweden (with the personal rank of Ambassador) has been granted leave on average pay for one month with effect from the 13th July 1951.

New Delhi, the 10th August 1951

No. 418-FSP.—Shri N. B. Menon has been appointed to officiate until further orders in the Indian Foreign Service with effect from the 9th July 1950.

New Delhi, the 11th August 1951

No. 420-FSP.—Shri J. S. Mehta, I.F.S., formerly Under Secretary in the Ministry of External Affairs, was granted earned leave for 43 days with effect from the 1st May 1951.

2. This Ministry's notification No. 279-FSP/51, dated the 2nd June 1951 is hereby cancelled.

No. 422-FSP.—Shri P. A. Menon, I.C.S., formerly Envoy Extraordinary and Minister Plenipotentiary, Legation of India in Portugal, Lisbon, has been appointed Minister Charge d' Affaires. Embassy of India in Italy, Rome, with effect from the 1st August, 1951.

DEVI DAYAL, Dy. Secy.

New Delhi, the 9th August 1951

No. 414-FSP.—Shri A. C. N. Nambiar, formerly Charge d' Aflaires, Legation of India, Berne, has been granted earned leave for 80 days with effect from the 7th July 1951.

New Delhi, the 10th August 1951

No. 417-FSP.—Shri C. J. Stracey, I.C.S., formerly Second Secretary in the High Commission of India in Pakistan, Karachi, has been appointed as Second Secretary in the Indian Military Mission, Berlin, with effect from the afternoon of the 24th July 1951.

New Delhi, the 11th August 1951

No. 419-FSP.—Shri K. P. Lukose, I.F.S., Second Secretary, Embassy of India in Belgium, Brussels, has been appointed as Charge d' Affaires ad interim at the Embassy with effect from the afternoon of the 5th July 1951.

M K. NARAYANAN, Under Secy.

(External Publicity Division)

New Delhi, the 10th August 1951

No. F.32(6)-XP(Λ)/50.—Mr. H. R. Howe, Superintendent, India Information Services, Embassy of India in the U.S.A, Washington has been granted 4 months earned leave (ex-India) with effect from the 6th May 1951.

After expiry of his leave the services of Mr. Howe are replaced at the disposal of the Ministry of Home Affairs.

New Delhi, the 14th August 1951

No. F.24(1)-XPA/51.—Shri M. D. Shahane, Information Officer to the Commissioner for the Government of India in British East Africa, Nairobi, was granted earned leave for 52 days with effect from the 6th June, 1951

S. N. CHOPRA, Under Secy.

MINISTRY OF STATES

New Delhi, the 8th August 1951

No. 169-Adm.—On return from leave, Mr. S. K. Ayangar, resumed charge as a Superintendent in the Ministry of States with effect from the forenoon of the 4th August 1951.

E. HERD, Under Sccy

MINISTRY OF FINANCE

(Department of Economic Affairs)

New Delhi, the 8th August 1951

No. F.14(61)Admn/51.—Shri S. M. Mathur, States' National Savings Adviser for Rajputana has been appointed as Provincial National Savings Officer, Rajasthun with effect from the 16th July 1951 (F.N.).

K. A. DORASWAMY, Asstt. Secy.

New Delhi, the 7th August 1951

No. PFG.294-Est.I/51.—On return from leave Sri S. V. Ayyar resumed charge of his duties as officiating Chief Cost Accounts Officer, Industry and Commerce Division, Ministry of Finance with effect from the 2nd July 1951.

The unexpired portion of leave granted to Shri Ayyar, viz. from 2nd July to 7th July 1951 (vide Notification of even number dated the 12th June 1951) is hereby cancelled.

New Delhi, the 14th August 1951

No. PFG-228-Est.I/51.—Mr. K. R. Aravamuthan, an officiating officer of Grade I of the Central Secretariat Service working as Under Secretary, Ministry of Finance, I & C Division, Bombay was granted leave on average pay for 15 days with effect from the 18th June: 1951 with permission to prefix Sunday the 17th June, 1951 to the leave.

2. On return from leave, Mr. Aravamuthan resumed charge of his duties as officiating Under Secretary, Ministry of Finance, Industry and Commerce Division Bombay on the 3rd July, 1951.

No. PFG-238-Est.I/51.—On return from leave, Shri P. C. Padhi has been appointed as officiating Member, Central Board of Revenue and ex-officio Joint Secretary to the Government of India, Ministry of Finance (Revenue Division) with effect from the fore-noon of the 2nd August. 1951.

S. K. MAJUMDAR, Dy. Secy.

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 10th August 1951

No. 12/2/51-Estt.—Miss C. Jagtiani, Private Secretary to the Financial Adviser, Ministry of Finance (Defence), was granted earned leave for 21 days from 29th June 1951 to 19th July 1951 (both dates inclusive).

B. SINGH, Joint Financial Adviser.

MINISTRY OF FINANCE (REVENUE DIVISION)

HEADQUARTERS ESTABLISHMENTS

New Delhi, the 9th August 1951

No. 39.—Mr. K. B. Deb, a permanent Officer of Grade I of the Central Secretariat Service working as Under Secretary, Central Board of Revenue and ex-officio Under Secretary, Ministry of Finance (Revenue Division), has been granted leave on average pay for four months with effect from the 25th July 1951 with permission to suffix Sunday the 25th November 1951 to the leave.

Mr. Basheshar Nath, a temporary substantive Superintendent in the Central Board of Revenue, has been appointed to officiate as Assistant Secretary, Central Board of Revenue and ex-officio Assistant Secretary, Ministry of Finance (Revenue Division), with effect from the 25th July 1951 until further orders.

New Delhi, the 10th August 1951

No. 40.—Mr. A. M. Ramachandran, Superintendent, Central Board of Revenue, has been granted an extension of leave on average pay by one month with effect from the 18th July 1951 in continuation of the leave granted to him in the Ministry of Finance (Revenue Division) Notification No. 31 Headquarters Establishment dated the 18th July 1951.

INCOME-TAX ESTABLISHMENTS

New Delhi, the 10th August 1951

No. 52.—The undermentioned persons have been appointed as temporary Income-tax Officers, Class I. Grade II, on probation with effect from the dates noted against their names:—

- 1. Mr. S. P. Krishnamurthy, 21st July 1951.
- 2. Mr. Jagjit Singh Dulat, 23rd July 1951.
- 3. Mr. A. V. Raman, 19th July 1951.
- 4 Mr. U. N. Narayana Rao, 19th July 1951.
- 5 Mr. T. S. Jayakar, 19th July 1951.
- 6. Mr. S. Narayanan, 23rd July 1951.
- 7. Mr. Satya Pal Sethi, 16th July 1951.
- 8. Mr. Ramesh Chandra Gupta, 16th July 1951.
- 9. Mr. S. M. M. Islam, 24th July 1951 (A.N.).
- 10. Mr. V. R. Lalla, 16th July 1951.
- 11. Mr. Dalip Chand Aggarwal, 18th July 1951.
- 12. Mr. P. Padmanabha, 16th July 1951 (A.N.).
- 13. Mr. S. Dwivedi, 16th July 1951.
- 14. Mr. George Cheriyan, 16th July 1951
- 15. Mr. Jaswant Rai, 16th July 1951.
- 16. Mr. Om Prakash Chopra, 16th July 1951.
- 17. Mr. Chandi Das Basu, 18th July 1951.
- 18. Mr. M. R. Menon, 18th July 1951.
- 19. Mr. Dinanath Chaudhri, 16th July 1951.
- 20. Mr. B. V. Venkataramaiah, 16th July 1951.
- 21. Mr. John. Zacharlah, 16th July 1951.
- 22. Mr. Hari Krishna Sondhi, 16th July 1951.
- 23. Mr. T. S. Kasturi, 16th July 1951.
- 24. Mr. S. Venugopalan, 16th July 1951.

- 25. Mr. Prem Kishore Mehta, 16th July 1951.
- 26. Mr. Arabinda Sarkar, 16th July 1951.
- 27. Mr. Vinayak Ravjibhai Amin, 16th July 1951.
- 28. Mr. Amar Sinha, 16th July 1951.
- 29. Mr. Kamta Prasad Sinha, 16th July 1951.
- 30. Mr. Birendra Bahadur Khare, 16th July 1951.
- 31. Mr. Suraj Bhan Jain, 16th July 1951.
- 32. Mr. Rabendra Kapur, 16th July 1951.
- 33. Mr. S. P. Pande, 16th July 1951.

No. 53.—The undermentioned temporary Income-tax Officers, Class II, Grade III, have been appointed as temporary Income-tax Officers, Class I, Grade II, on probation with effect from the dates noted against their names:—

- 1. Mr. C. N. Vaishnav, 5th July 1951.
- 2. Mr. C. Rajagopalan Nair, 16th July 1951.
- 3. Mr. F. G. Jilani, 16th July 1951.

A. V. VENKATESWARAN, Dy. Secy.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 9th August 1951

No. 80.—The headquarters of the following officers in the Central Excise Collectorate, Shillong, have been changed as below with effect from the dates shown against them:

	From	To	Date of change
		- -	· - -
(1) Assistant Collect resolved of Central Excise, Shillong	Shillong	Ganhati	12th June 1951
(2) Superintendent of Central Excise, Gauhat:	Gauheti	Shillong] 1th June 1951

T. S. RAMASWAMI, Under Secy.

MINISTRY OF REHABILITATION

(Office of the Chief Claims Commissioner)

New Delhi, the 8th August 1951

No. 2(23)/CCC/AE-51.—The headquarters of Shri Rameshwar Dayal, Claims Officer, has been changed from Jullundur to Ferozepur, with effect from the forenoon of the 4th June 1951. He closed his office at Jullundur In the afternoon of the 29th May 1951 and started functioning at Ferozepur w.e. from the forenoon of the 4th June 1951. The intervening period of 5 days viz. 30th May 1951 to 3rd June 1951 will be treated as joining time.

No. 2(116)/CCC/AE-51.—Shri G N. Thadani, has been appointed as a temporary Claims Officer at Bombay in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, with effect from the forenoon of the 20th June 1951.

No. 2(82)/CCC/AE/51.—The headquarters of Shri Shalig Ram Malik, Claims Officer has been transferred from Dehra Dun to Delhi, with effect from the forenoon of the 16th May 1951.

Shri Shalig Ram Mallk, relinquished charge of the office of the Claims Officer, Dehra Dun and took over charge of the office of the Claims Officer, Delhi in the forenoon of the 16th May 1951.

New Delhi, the 13th August 1951

No 4(3)/CCC/AE-51.—In the Gazette Notification No. 4(3)/CCC/AE-51 dated 11th July 1951, at S1. No. 4 against the name of Shri Gurbakhsh Singh the word "Chatrath" i.e. his surname may be added.

ACHHRU RAM, Chief Claims Commissioner. New Delhi, the 9th August 1951

No. 2-Admn.(A)/46/48.—Dr. S. P. Chablani, Controller of Imports in the Office of the Chief Controller of Imports and Exports, New Delhi, has been appointed as a temporary Officer on Special Duty in the Ministry of Rehabilitation with effect from the afternoon of the 31st July 1951 and until further orders.

K. J. GEORGE, Under Secy.

MINISTRY OF COMMERCE AND INDUSTRY

(Office of the Textile Commissioner)

Bombay, the 11th August 1951

No. BSI-2(137).—On return from leave Mr. K. A. Ramaih resumed charge of his duties as Assistant Director (Grade II) in the office of the Textile Commissioner. Bombay with effect from the 24th July, 1951.

G. V. PILLAI, Under Secy.

TARIFFS

New Delhi, the 7th August 1951

No. 28-T(15)/51.—Mr. P. V. Gunishastri, Assistant Secretary, Indian Tariff Board. Bombay, is granted earned leave for 26 days with effect from the 3rd July 1951 with permission to affly thereto Sunday the 29th July 1951.

Mr. Gunishastri rejoined the same post at Bombay on the expiry of his leave on the forencon of the 30th July 1951.

No. 28-T(17)/51.—Dr. Rama Varina, Deputy Secretary, Indian Tariff Board. Bombay, is granted earned leave for 20 days with effect from the 9th July 1951 with permission to prefix thereto Sunday the 8th July 1951 and to affix Sunday the 29th July 1951

Dr. Varma rejoined the same post at Bombay on the expiry of his leave on the forenoon of the 30th July 1951.

W A. ROSE, Under Secy.

New Delhi, the 8th August 1951

No. 46/1-TP/CTB/51.—Mr. C. Raghavan, Deputy Director, Enforcement, Colmbatore, is granted earned leave for 58 days with effect from the 1st July 1951. His services will terminate on the expiry of above leave.

C. K. DATTA, Dy. Secy.

New Delhi, the 9th August 1951

No. 14(7)-CTB/50.—Mr. W. A. C. Pearce, IP., Director of Enforcement, is granted leave on average pay for one month and 11 days with effect from the 6th August 1951 to the 16th September 1951. He is also permitted to prefix to his leave Sunday, the 5th August 1951.

No. 14(7)-CTB/50-I.—Mr. Naranjan Dass. Deputy Director, Enforcement, New Delhi has been appointed to officiate as Director of Enforcement with effect from the 6th August 1951 and until further orders vice Mr. W. A. C. Pearce, IP., granted leave.

S. A. TECKCHANDANI, Under Secy.

TRADE ESTABLISHMENTS

New Delhi, the 11th August 1951

No. 5-T.C.A.(3)/49.—Dr. H. S. Bhai, Reparations Adviser to the High Commissioner for India in the United Kingdom, stationed at Brussels, relinquished charge of his post on the 31st October 1949 (afternoon).

Dr. Bhai was granted terminal leave for 46 days with effect from the 1st November 1949.

M. R. A. BAIG, Dy. Secy.

New Delhi, the 13th August 1951

No. 84.—On return from leave, Mr. A. K. Chakravarti has been appointed to officiate as Superintendent in the Ministry of Commerce and Industry with effect from the forenoon of the 2nd August 1951.

IMPORT TRADE CONTROL

ESTABLISHMENT

New Delhi, the 8th August 1951

No. P1-115/Admn/51.—Shri H. C. Malhautra, Deputy Chief Controller of Imports in the office of the Chief Controller of Imports and Exports, New Delhi, relinquished charge of his office on the afternoon of the 28th July 1951 on his transfer in the same capacity to the office of the Joint Chief Controller of Imports and Exports, Calcutta.

C. R. NATESAN, Dy. Secy.

New Delhi, the 8th August 1951

No. 6-VI(P1-101)/Admn/50/51.—Shri S. P. Chopra, Assistant Controller of Imports in the office of the Chief Controller of Imports and Exports, New Delhi, relinquished charge of his office on the afternoon of the 31st July 1951 on his transfer in the same capacity to the office of the Joint Chief Controller of Imports and Exports, Calcutta.

New Delhi, the 10th August 1951

No. 2-B(138)-ITC/48/51.—Shri T. H. Butani, Controller of Customs, Cochin, has been appointed as Exofficio Import and Export Trade Controller, Travancore-Cochin with immediate effect.

M. MAJUMDAR, Asstt Secy.

MINISTRY OF FOOD AND AGRICULTURE

AGRICULTURE

New Delhi, the 9th August 1951

No. F.27-123/51-Estt.L—Shri M. M. Lal, Assistant Director of Publicity (Hony.) in the Ministry of Agriculture was granted 13 days earned leave combined with extraordinary leave for 14 days with effect from the 7th July 1950 (F.N.).

No. F.27-37/51-Estt.(I).—Shri G. Gopinath, Technical Officer (Dairy Development) in the Ministry of Food and Agriculture (Agriculture) was granted earned leave for 34 days with effect from the 9th July 1951 with permission to prefix 7th and 8th July 1951 and suffix Sunday, the 12th August 1951.

New Delhi, the 10th August 1951

No. F.27-81/51-Estt.I.—Shri A. N. Bery, a permanent officer of the C.S.S. Grade I and Under Secretary in the Ministry of Food and Agriculture (Agri.) on leave was permitted to resume duty on the 6th August 1951 (F.N.) and his services were placed at the disposal of Ministry of Information and Broadcasting with effect from the same date.

2. The unexpired portion of the leave granted to Shri Bery in the Ministry of Food and Agriculture (Agri.) Notification No. F-27-81(i)/51-Estt.I, dated the 22nd April, 1951 is hereby cancelled.

I. J. MALHAN, Under Secy.

New Delhi, the 10th August 1951

No. F.5-63/51-Dte.I.—Shri Gurdas Singh, officiating Deputy Locust Entomologist, Jodhpur, of the Directorate of Plant Protection Quarantine and Storage, was deputed to Tehran for a period of eight days with effect from the forenoon of the 1st June 1951.

2. On return from deputation ex-India Shri Gurdas Singh resumed charge of his duties as officiating Deputy Locust Entomologist, Jodhpur, with effect from the afternoon of the 8th June 1951.

J. V. A. NEHEMIAH, Dy. Secy.

New Delhi, the 13th August 1951

No. F.13-24/51-L.—On the expiry of his leave, Dr. J. K. Makhijani resumed charge of the post of Superintendent, Cattle Breeding Research Station, Jabalpur, with effect from the 18th June, 1951.

D. RAMIAH, Asstt. Secy.

New Delhi, the 14th August 1951

No. F.1-60/51-LR.—Shri C. D. Advani, Chargeman, Central Tractor Oganisation was promoted to officiate as Assistant Director of Stores in that Organisation for a period of two months with effect from the forenoon of the 1st June, 1951.

He relinquished the charge of the office of Assistant Director of Stores, Central Tractor Organisation, with effect from the afternoon of 31st July 1951.

No. F.1-64/51-LR.—Shri Kailash Prashad has relinquished charge of the office of Assistant Director (Stores), Central Tractor Organisation and has reverted as charge-man in that organisation with effect from the forenoon of 1st August, 1951.

A. G. MENON, Dy. Secy.

FOOD

New Delhi, the 10th August 1951

No. 432.—In continuation of this Ministry Notification No. 411, dated the 7th June 1951, Mr. N. C. Mukerji, B.Sc. (Hons.), an Officer of Grade I of the Central Secretariat Service, Under Secretary to the Government of India and Director of Administration. Ministry of Food and Agriculture (Food) has been granted an extension of leave on average pay for one month with effect from 4th August 1951 (F.N.).

S. MUKERJEE, Asstt. Secy.

MINISTRY OF HEALTH

New Delhi, the 8th August 1951

No. F.5-18/51-MII,—Dr. G. C. Sehgal, MB.Ch. (Edin.), D.P.H. (R.C.P.S.), (R.F.P. and S.), (Edin.), Chief Medical Officer, Central Relief Camp, Jammu was granted earned leave for 19 days combined with extraordinary leave for 8 days with effect from the 19th March 1951. His services were terminated on the expiry of this leave with effect from the 15th April 1951.

With effect from the 19th March 1951 Dr. G. R. Charnalia, M.B.B.S. (Pb.), D.P.H. (Cal.), Medical Specialist at the Central Relief Camp, Jammu was appointed to officiate as Chief Medical Officer at that Camp and held the officiating appointment till the 6th July 1951 (A.N.).

J. N. SAKSENA, Under Secy.

New Delhi, the 9th August 1951

No. F.34-101/51-Admn(E).—Dr. M. J. Bhatt, M.B.B.S., D.T.M., M.P.H. (Harvard), temporary Officer on Special Duty (Health Education) in the Directorate General of Health Services, was granted earned leave for 13 days with effect from the 30th April 1951 with permission to affix Sundays the 29th April and 13th May 1951 thereto. On the expiry of the leave he resumed charge of his duties on the 14th May 1951.

A. V. VENKATASUBBAN, Under Secy.

MINISTRY OF EDUCATION

New Delhi, the 11th August 1951

No. D.4832/51-A.3.—Mr. M. L. Kapur, a temporary officiating Assistant Education Officer in the Ministry of Education was granted carned leave for 32 days, with effect from the 26th June 1951 to the 27th July 1951.

On the expiry of leave, Mr. Kapur resumed charge of his duties as Assistant Education Officer, with effect from the 28th July 1951.

MRS. P. JOHARI, Under Secy.

MINISTRY OF RAILWAYS (Railway Board)

New Delhi, the 9th August 1951

No. E51PM6/25/2.—Mr. Ajit Singh, officiating Deputy Chief Traffic Manager, Bombay, Baroda and Central India Railway, is appointed to officiate as Road Transport Superintendent of the Bombay, Baroda and Central India and Great Indian Peninsula Railways with effect from 22nd March 1951.

No. E51PM6/25/2(1).—Mr. C. G. Rees, District Traffic Superintendent, Bombay, Baroda and Central India Railway is appointed to officiate as Deputy Chief Traffic Manager on that Railway with effect from 7th April 1951.

No. E51RB3/31/2.—Mr. R. Krishnamurti, an officiating Senior Scale Officer, Chittaranjan Locomotive Works, is appointed to officiate as Assistant Chief Controller of Standardisation (Loco.), Central Standards Office for Railways, with effect from the 29th June 1951.

No. E51RB3/31/2-L.—Mr. K. S. Krishnan, a subordinate of the Great Indian Peninsula Railway is appointed to officiate as Sectional Officer, Central Standards Office for Railways with effect from the 30th June 1951

No. E50RB3/29/2.—Mr. S. S. Varma, officiating Deputy Director, Civi! Engineering, Railway Board, is appointed to officiate as Research Officer (Soi! Mechanic), Central Standards Office for Railways, with effect from the 9th July 1951 the 8th July 1951 being Sunday.

P. N. SAXENA, Director.

MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

New Delhi, the 11th August 1951

No. DW-II-3930/51.—Shri G. V. Karve was appoint-temporarily as Executive Engineer on the Hirakud Dam Project with effect from the 7th September 1950 (forenoon).

New Delhi, the 13th August 1951

No. DW.1/1924/51.—Sri Pritam Singh is confirmed as Research Officer in the Central Waterpower, Irrigation and Navigation Research Station, Poona, with effect from the 29th November 1950 (forenoon).

No. DW.1/1925/51,—Sri M. N. Venkatesan is confirmed as Research Officer in the Central Waterpower, Irrigation and Navigation Research Station, Poona, with effect from the 22nd January 1951 (forenoon).

A. R. KHANNA, Dy. Secy.

New Delhi, the 1st August 1951

No. 46(95).—Mr. K. V. Subrahmanyam, B.A., B.Sc. (Min.) (B.H.U.), holder of First Class Coal Mine Manager's Certificate of competency, is temporarily appointed to the post of Senior Lecturer in Mining Machinery on Rs. 500 p.m. in the Scale of Rs. 500—30—800 from 1st August 1051 (F.N.) till a candidate nominated by the Union Public Service Commission for the post is appointed.

R. P. SINHA, Principal.

MINISTRY OF TRANSPORT

MARINE ENGINEERING TRAINING

New Delhi, the 13th August 1951

No. 32-M.T.(4)/51.—Mr. I. Gogoi has been appointed Lecturer in Engineering in the Directorate of Marine Engineering Training, Bombay, with effect from the forenoon of the 14th May 1951 until further orders.

H. C. SARIN, Dy. Secy.

MINISTRY OF COMMUNICATIONS

Posts and Telegraphs

New Delhi, the 7th August 1951

No. SPA.75-2/51.—On return from leave, Shri Krishna Prasada, I.C.S., resumed charge as Director-General, Posts and Telegraphs, with effect from the 2nd August 1951 relieving Shri H. L. Jerath, who took over charge as Senior Deputy Director-General, Posts and Telegraphs, with effect from the same date.

The unexpired portion of leave granted to Shri Krishna Prasada, in this Ministry's Notification No. SPA.75-2/51, dated the 6th April 1951 is hereby cancelled.

New Delhi, the 9th August 1951

No. SPA.76-3/51.—Shri T. G. Mukherjee, Postmaster-General, Nagpur, has been granted an extension of leave, on average pay, for 8 days, with effect from the 24th July 1951.

K. V. VENKATACHALAM, Dy. Secy.

MINISTRY OF INFORMATION & BROADCASTING

New Delhi, the 11th August 1951

No. 9(3)-Pub/51.—In supersession of the Ministry of Information and Broadcasting Notification of even number, dated the 14th May 1951 Shri Jagan Nath Azad, Assistant Editor (Urdu), Publications Division, was granted earned leave for 22 days with effect from 28th April 1951 with permission to suffix Sunday, the 26th May 1951 to the leave.

B. S. DASARATHY, Under Secy.

MINISTRY OF WORKS, PRODUCTION AND SUPPLY

New Delhi, the 8th August 1951

No. Adm.2(33)/51.—On return from leave, Shri A. Nanu, an officer of the Central Secretariat Service, Grade I, resumed charge as Under Secretary in this Ministry, on the forenoon of the 4th August 1951.

New Delhi, the 11th August 1951

No. E4(8).—Shri V. A. Krishnamurthy, who was appointed on probation to the Central Electrical Engineering Service Class I, as Assistant Electrical Engineer in the Central Public Works Department with effect from the 26th May 1948 is confirmed in his appointment.

No. E3(474).—Shri R. P. Barman, I.S.F.. Officiating. Additional Chief Engineer. Central Public Works Department, has been granted leave on average pay for one month with effect from the afternoon of the 31st July 1951.

B. B. PAYMASTER, Dy. Secy.

New Delhi, the 8th August 1951

No. EIV-73(2)/51-44.—Mr. R. Webber, Inspecting Officer (Eng.) in the office of the Director of Inspection, Calcutta, has been transferred to the office of the Director of Inspection, Bomaby, along with his post. He relinquished charge of the post at Calcutta on the afternoon of the 11th July 1951 and assumed charge of the post at Bombay on the forenoon of the 16th July 1951.

No. EIV-81(4)/49-43.—On return from leave Mr. S. N. Das Gupta resumed charge of his duties as Assistant Inspecting Officer (Chem.) at the Metallargical Inspectorate, Burnour, with effect from the torenoon of the 11th June 1951.

New Delhi, the 9th August 1951

No. EIV-76(1)/50-45.—Mr. K. I. N. Iyengar, an Officiating Director of Inspection in the Directorate General of Supplies and Disposals at Bombay, has been granted, preparatory to retirement, leave on average pay for four months from 5th July 1951 to 4th November 1951 and on half average pay for two months in continuation from 5th November 1951 to 4th January 1952.

No. EIII-17(36)/51.—Mr. M. Srinivasa Rao, Assistant Director (Grade II) in the Directorate of Supplies and Disposals, Madras, has been appointed to officiate as Assistant Director of Supplies (Grade II) in the Directorate General of Supplies and Disposals, New Delhi, with effect from the forenoon of the 25th May 1951.

No. EIV/25(198)-46.—Mr. B. D. Kumar, an Assistant Director (Grade I) in the late Directorate General of Disposals, New Delhi, was appointed to officiate as Deputy Director in the Administration and Coordination Directorate of the same Directorate General, with effect from the forenoon of the 28th January 1949.

2. The late Ministry of Industry and Supply Notification No. 41, dated the 11th February 1949 is hereby cancelled.

K. P. MATHRANI, Dy. Secy.

MINISTRY OF LABOUR

New Delhi, the 13th August 1951

No. Adm.1(6)/51.—Shri K. N. Nambiar, an officiating Under Secretary to the Government of India in the Ministry of Labour, is granted an extension of leave on average pay for fifteen days with effect from the 25th August 1951, in continuation of leave granted to him vide the Ministry of Labour Notification No. Adm.1(6)/51, dated the 26th June 1951.

He is also permitted to suffix Sunday, the 9th September, 1951, to the leave.

P. S. EASWARAN, Under Secy.